

⑤ OA 455790
'A'

Serial No. of Order	Date of Order	Order with Signature
9	28/11/91	It was submitted by Mr. Ganeswar Rath on behalf of Mr. P. K. Mahapatra, learned counsel for the applicants that the applicants have got the relief and they do not want to proceed further. Hence this case is disposed of as not pressed. <i>Ms</i> Member (Judl)